



**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No. 552/2019

IN

O.A. No. 1079/2018

M.A. No. 1497/2021

This the 01st day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Kishan Lal
s/o Sh. Ram Swaroop
Retired Principal
Directorate of Education, GNCT of Delhi
r/o 4/49, Sector 2, Rajender Nagar
Sahibabad, Distt. Ghaziabad(UP). ..Applicant

(Through Advocate: Shri Yogesh Sharma)

VERSUS

1. Sh. Udit Prakash Rai
Director
Directorate of Education
Govt. of NCT of Delhi
Old Sectt. New Delhi.
2. Sh. Pramod Chand Katiyar
Deputy Director of Education
Govt. of NCT of Delhi
Distt. North East, B Block, Yamuna Vihar
Delhi-95

(Through Advocate: Shri H.D. Sharma)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):**

At the outset, Sh. Yogesh Sharma, learned counsel for the petitioner submits that the directions of this Tribunal have already been implemented. In view of the submissions of Sh. Yogesh Sharma, learned counsel for the petitioner, the Contempt Petition is closed. Notices are discharged.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

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